

Note :— 1. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

**SITTING OF BENCHES OF PATNA HIGH COURT FROM 17<sup>th</sup> July 2017**

**DIVISION BENCHES**

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| <p>1. Hon'ble The Chief Justice &amp;<br/>Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay<br/>(Monday, Tuesday &amp; Thursday- Whole Day)<br/>(Wednesday &amp; Friday – 1<sup>st</sup> Half)</p> | <p>I CWJC –Group-6- Relating to PIL<br/>II CWJC- Group-7 Relating to Validity of Acts , Rules &amp; Regulations etc.<br/>III CWJC-Group-8- Relating to All Direct and Indirect Taxation etc.<br/>IV CWJC-Group-9, Group 32(ii)- (State Taxation Matters) / M. A. (Taxation)— Orders , Admission &amp; Hearing<br/>V Group-30--LPA (2016 and 2017 )<br/>VI Referred matters civil and criminal)<br/>VII Civil Review (D.B.) —Orders, Admission &amp; Hearing<br/>VIII Group- 53--Cr. WJC (D.B.)-- B.C.C. Act— Orders, Admission &amp; Hearing.<br/>IX CWJC-Group-23--Company Appeal (D.B.)<br/>X CWJC-Group-36--Supreme Court Appeal<br/>XI Any other civil matters not assigned to any other D.B.</p> |
| <p>2. Hon'ble Mr. Justice Samarendra Pratap Singh &amp;<br/>Hon'ble Mr. Justice Prakash Chandra Jaiswal</p>  | <p>I. Criminal Appeals (D.B.)--Group-41-- up to years 2012 (Custody matter) -- Orders, Orders on Petitions &amp; Hearing<br/>II. Death Reference--Group- 55-- Hearing<br/>III. Specially Assigned Matters</p>   |
| <p>3. Hon'ble Mr. Justice Ajay Kumar Tripathi<br/>Hon'ble Mr. Justice Rajeev Ranjan Prasad</p>   | <p>I Group- 30--LPA (upto 2015) -Orders , Admission &amp; Hearing<br/>II CWJC-Group-- 11— CAT Matters - Orders, Admission &amp; Hearing.<br/>III CWJC-Group-10 - Relating to Judicial Service<br/>III. Group –33(i)--MJC-Contempt (D.B.)--Orders, Admission &amp; Hearing<br/>IV. Specially Assigned Matters</p>  |
| <p>4. Hon'ble Mr. Justice Kishore K. Mandal<br/>Hon'ble Mr. Justice Madhuresh Prasad</p>   | <p>I. Criminal Appeals (D.B.)--Group- 41-- from 2013 (Custody matters)-Orders, Orders On Petitions &amp; Hearing<br/>II. Specially Assigned Matters</p>   |

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| 5. Hon'ble Mr. Justice Dr. Ravi Ranjan & Hon'ble Mr. Justice S. Kumar      | I. Cr. WJC- Group-53- Including Habeas corpus (D.B.) — Orders, Admission & Hearing.<br>II Original Criminal Misc.(D.B.)<br>III. M.A. --Group- 32(i) --(Family Court Matters) Orders, Admission & Hearing<br>IV. Commercial Appellate Division Matter - Group- 34<br>V. Specially Assigned Matters |
| 6. Hon'ble Mr. Justice Rakesh Kumar & Hon'ble Mr. Justice Mohit Kumar Shah | I. Cr. Appeal (D.B.)--Group- 41 — Orders, Admission<br>II. Cr. Appeal (D.B.)--Group- 41 --- Hearing (Other than Custody matters)  |

**CIVIL & CRIMINAL SINGLE BENCHES**

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| 1.Hon'ble The Chief Justice (Wednesday & Friday) | 2nd half— I. Request Case- (Group-35)<br>II. MJC- (Group-33)<br>III. Specially Assigned Matters   |
| 2.Hon'ble Mr. Justice Jyoti Saran                | I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (2016 and 2017)<br>II. Specially Assigned Matters  |
| 3. Hon'ble Mr. Justice Dinesh Kumar Singh        | I. CWJC- Group-21 Environment related<br>II.CWJC- Group-22 Miscellaneous —Orders , Admission & Hearing<br>III. Specially Assigned Matters   |
| 4. Hon'ble Mr. Justice Mungeshwar Sahoo          | I. Group-1 to 5 –( Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (upto 2006)<br>II. Group- 29- F.A.– Order & Hearing (upto 1996)<br>III. Specially Assigned Matters   |
| 5.Hon'ble Mr. Justice Hemant Kumar Srivastava    | I. Group-1 to 5 –( Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (From 2007 to 2015)<br>II. Group- 29- F.A.– Order & Hearing (From 2007)<br>III. CWJC- Group-17<br>IV. Group- 32, 38, 39 & 40 (Test cases)<br>V. Specially Assigned Matters |
| 6. Hon'ble Mr. Justice V. Nath                   | I. Group-1 to 5 – ( Cer. Appeal, C. Misc., C. Rev., C. Ref, C.Rvn. etc.) (2016 to 2017)<br>II. Group- 37- Second Appeal (from 2001) Order, Admission and Hearing<br>III. Specially Assigned Matters   |
| 7. Hon'ble Mr. Justice Shivaji Pandey            | I. MJC (Contempt) Group – 33 (2015 to 2017)<br>II. CWJC — Group —16(Trade & Commerce) —Orders, Admission & Hearing (2015 to 2017)<br>III. Group — 24 to 27 (Company Matters) — Orders, Admission & Hearing<br>IV. Specially Assigned Matters                                    |
| 8. Hon'ble Mr. Justice Ashwani Kumar Singh       | 1st half -- I. CWJC — Group —15 (Retirement benefit)<br>II. CWJC — Group —20 (Industrial Law )<br>2nd half --III. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.<br>IV. Specially Assigned Matters   |

9. Hon'ble Mr. Justice Vikash Jain
- I. CWJC- Group-13 Service Matters (other than Education Service) (upto 2013) —Orders , Admission & Hearing
  - II. MJC- Group-33 (Other than Contempt and restoration) — Orders, Admission & Hearing.
  - III. Specially Assigned Matters
10. Hon'ble Mr. Justice Ahsanuddin Amanullah
- I. CWJC — Group —18(Municipal, Local bodies etc)
  - II. CWJC- Group-14(Education Service) (2015 to 2017) -- Orders, Admission & Hearing
  - III. Specially Assigned Matters
11. Hon'ble Mr. Justice Aditya Kumar Trivedi
- I. Group- 42 Criminal Appeal
  - II. Group- 43 Criminal Appeal (S.J.) (From 2015) {except Group-43 (iv)}
  - Orders, Admission & Hearing
  - III. Specially Assigned Matters
12. Hon'ble Mr. Justice Rajendra Kumar Mishra
- I. Group – 45 Criminal Misc. Quashing --- Orders, Admission & Hearing
  - II. Group – 46 Criminal Misc. Bail --- Orders & Admission
  - III. Specially Assigned Matters
13. Hon'ble Mr. Justice Chakradhari Sharan Singh
- I. Group – 44 Criminal Appeal U/s 341 Cr. PC
  - II. Group – 47 to 52 Criminal Misc. Modification, Restoration, Transfer, C. Bail, Cr. Ref., Cr. Rev. etc.
  - III. Group – 57 Govt. Appeal (S.J.)
  - IV. Group – 59 SLA
  - V. CWJC- Group-12 Education Matters
  - VI. CWJC- Group-19 Election Matters - Orders, Admission & Hearing
  - VII. Specially Assigned Matters
14. Hon'ble Mr. Justice Prabhat Kumar Jha
- I. CWJC- Group-13 Service Matters (other than Education Service) (2014 & 2015)
  - II. Specially Assigned Matters
15. Hon'ble Mr. Justice Jitendra Mohan Sharma
- I. Group- 29- F.A.– Order & Hearing (from 1997 to 2006)
  - II. Specially Assigned Matters
16. Hon'ble Justice Smt. Anjana Mishra
- I. Group – 33 MJC (Contempt) (upto 2014)
  - II. CWJC — Group —16 (Trade-commerce) —Orders, Admission & Hearing (upto 2014)
  - III. Specially Assigned Matters
17. Hon'ble Justice Smt. Nilu Agrawal
- I. Group – 46 (i) Criminal Misc. R/Bail – Orders & Admission
  - II. Specially Assigned Matters
18. Hon'ble Mr. Justice Sudhir Singh
- I. CWJC- Group-14 (Education Service) -- Orders, Admission & Hearing – (upto 2014)
  - II. Specially Assigned Matters
19. Hon'ble Mr. Justice Birendra Kumar
- I. Group- 37- Second Appeal (upto 2000)
  - II. Group- 54 Cr. WJC --- Orders, Admission & Hearing
  - III. Specially Assigned Matters

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| 20. Hon'ble Mr. Justice Arvind Srivastava                           | 1st half -- I. Group – 46 Criminal Misc. Bail-- Orders & Admission<br>2nd half --II. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.<br>III. Specially Assigned Matters  |
| 21. Hon'ble Mr. Justice Vinod Kumar Sinha                           | I. Group – 46 (i) Criminal Misc. R/Bail --- Orders & Admission<br>II. Group- 43 Criminal Appeal (S.J.) (upto 2014) & Group- 43 (iv) Cr. Appeal (S.J.) arising out SC/ST Act --- Orders, Admission & Hearing<br>III. Specially Assigned Matters |
| 22. Hon'ble Mr. Justice Sanjay Priya                                | 1st half -- I. Group – 46 Criminal Misc. Bail-- Orders & Admission<br>2nd half -- II. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.<br>III. Specially Assigned Matters   |
| 23. Hon'ble Mr. Justice Arun Kumar                                  | I. Group – 45 Criminal Misc. Quashing -- Orders, Admission & Hearing<br>II. Specially Assigned Matters   |
| 24. Hon'ble Mr. Justice Sanjay Kumar                                | I. Group – 45 Criminal Misc. Quashing -- Orders, Admission & Hearing<br>II. Specially Assigned Matters   |
| 25. Hon'ble Mr. Justice Anil Kumar Upadhyay<br>(Wednesday & Friday) | (2nd half) Group – 45 Criminal Misc. Quashing -- Orders, Admission & Hearing<br>II. Specially Assigned Matters   |

Civil Review Petitions, MJC (Restoration) and C. Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.